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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 8405/2026 & CM APPL. 39408/2026**

SAT NARAIN

.....Petitioner

Through: **Mr. Amiditya Sharma, Advocate.**

versus

FOOD CORPORATION OF INDIA & ORS.

.....Respondents

Through: **Ms. Richa Kapoor, Mr. Kunal Anand
and Mr. Aryan Prasad, Advocates for
FCI.**

**Mr. Manoj and Ms. Aparna Sinha,
Advocates.**

CORAM:

HON'BLE MR. JUSTICE SANJEEV NARULA

ORDER

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01.07.2026

1. Counsel for the Petitioner seeks an adjournment as the arguing counsel is not available today.
2. Re-notify on 20th July, 2026.

SANJEEV NARULA, J

JULY 1, 2026/hc